GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA STARRED QUESTION NO. 131 TO BE ANSWERED ON 11.12.2025

Exotic CITES-listed species

*131. SHRI RAVI CHANDRA VADDIRAJU

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government has taken steps to create a central record of CITES-listed exotic species, including African grey parrots, registered on the PARIVESH 2.0 portal;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government proposes to review national procedures for monitoring breeders and imports of such species; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BHUPENDER YADAV)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE RAJYA SABHA STARRED QUESTION NO. *131 REGARDING 'EXOTIC CITES-LISTED SPEICIES' BY SHRI RAVI CHANDRA VADDIRAJU, DUE FOR REPLY ON 11.12.2025

(a) and (b) The Government has created a central record of exotic animal species listed under Convention on International Trade in Endangered Species of wild fauna and flora (CITES) through the PARIVESH 2.0 portal. The link for the portal is: https://parivesh.nic.in/

This portal provides a platform for reporting, registration, and monitoring of CITES listed exotic live animal species. The States and Union Territories have been enabled to upload data relating to possession, breeding, transfer, and mortality of exotic species, including the African Grey Parrot.

(c) and (d) Procedure for monitoring breeding and import of CITES listed exotic animal species is in place through the Rules framed under the Wild Life (Protection) Act, 1972, wherein provisions CITES have been incorporated, through an amendment in 2022.

The 'Living Animal Species (Reporting and Registration) Rules, 2024', provides for registration and reporting of possession, transfer and breeding of living CITES listed exotic animal species, including African Grey Parrot. The Chief Wild Life Wardens of all States and Union Territories have been authorized to perform the functions of the Management Authority under Section 49 M of the Wild Life (Protection) Act, 1972 and the rules made thereunder, in their respective jurisdictions.
